



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



The Insolvency and Bankruptcy Board of India

in association with

the Indian Institute of Insolvency Professionals of ICAI

organises

Experience Sharing Session

with

Mr. R. Subramaniakumar, Administrator, DHFL

(Ex - MD and CEO of Indian Overseas Bank)

on Wednesday, 13th May, 2020 from 15.30 to 17.30 hrs.

The Insolvency and Bankruptcy Code, 2016 is regarded as one of the most important economic reforms in the country with regard to the resolution of stressed assets of companies. The Central Government, in consultation with the Reserve Bank of India, on 18th November, 2019, notified that insolvency resolution and liquidation proceedings of non-banking finance companies (which include housing finance companies) with asset size of Rs.500 crore or more shall be undertaken in accordance with the provisions of the Code read with the Insolvency and Bankruptcy (Insolvency and Liquidation Proceedings of Financial Service Providers and Application to Adjudicating Authority) Rules, 2019.

On 20th November, 2019, the Reserve Bank of India superseded the Board of Directors of Dewan Housing Finance Corporation Limited (DHFL) and appointed Mr. R. Subramaniakumar, *ex*-MD and CEO of Indian Overseas Bank as the Administrator.

The resolution proceeding of DHFL, the first financial service provider whose insolvency resolution is conducted under the Code, is providing us great opportunity to learn from the new experience. IBBI announces an experience sharing session with Mr. Subramaniakumar as Administrator under the Code. Practicing Insolvency Professionals may have lot of learning from the experience of Mr. Subramaniakumar. His insights as an *ex*-banker as well as an Administrator under the Code, would help all professionals better understanding of their roles and responsibilities as IPs.

The link for the session is - <http://ecpl.live/icai/iiipi/13052020/>

Moderator - Mr. Sunil Pant, CEO, IIP of ICAI

CPE Credit - One Hour

For any further information/clarification, please write to:

workshop.ip@ibbi.gov.in
